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(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.6/13/2018-Judl./Suptlaw/

Dated May, 2019

NOTIFICATION

No.F. 6/13/2018-Judl./Suptlaw/ - In exercise of the powers conferred by the proviso to article 309 of the Constitution read with Government of India, Ministry of Home Affairs Notification No.F.1/2/70/DH(S) dated the 29th May, 1970 as amended by Notification No.F.1/2/70-DH(S) dated 25th July, 1970 and all other powers enabling him in this behalf, the Lieutenant Governor of National Capital Territory of Delhi in consultation with the High Court of Delhi is pleased to make the following rules further to amend the Delhi Higher Judicial Service Rules, 1970, namely :-

1.Short title and commencement. (1) These rules may be called the Delhi Higher Judicial Service (Amendment) Rules, 2019.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Amendment of rule 22. -

In the Delhi Higher Judicial Service Rules 1970, for rule 22, the following shall be substituted, namely: -

"22. Recruitment made to the service by direct recruitment shall be subject to provisions regarding reservation and other concessions (except age relaxation) for the Scheduled Castes, Scheduled Tribes and Persons with Disability candidates (suffering from any of the disabilities mentioned in sub section (1) of section 34 of the Rights of Persons with Disabilities Act, 2016) as provided by law or orders issued by the Central Government from time to time:

Provided that the Persons with Disability candidates should be capable of efficiently discharging their duties as Judicial Officer as per the satisfaction of the Medical Board that may be constituted before or after their names are recommended for appointment."

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi,



(Lovleen)
Additional Secretary (Law, Justice & L.A.)

DBS (Hos)
03/05/19
Ld. o/c. Judl.

DBS (W)
7/5/19

o/c. (Judl) W

No.F.6/13/2018-Judl./Suptlaw/839-843

Dated 03 May, 2019

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to Govt. of India, Ministry of Law & Justice, (Department of Justice), Shastri Bhawan, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t. their letter No.02/Rules/DHC/2019 dated 08.01.2019.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. Guard file.

(Lovleen)
Additional Secretary (Law, Justice & L.A.)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 4784 2019
20627-727/Rules/Gaz/2019

Dated 06/05/19

Sub:- Notification.

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, all Court Complexes, Delhi/New Delhi/Rouse Avenue, West
2. All the Judicial Officers (Central) Tis Hazari Courts, Delhi.
3. The AO(J), Admn Branch (I,II&III), Facilitation Centre, General Branch (Central) Library, Tis Hazari Courts, Delhi.
4. The Reader to Ld. District & Sessions Judge (HQs).
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on Layers.

(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

OFFICE OF THE DISTRICT & SESSATIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI.No. 14882-14943
/Rules/Gaz./DJ West/2019 Dated Delhi the 08-05-19

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Administration Branch, General Branch, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The Reader/Ahmad to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. For uploading on Centralized Website through LAYERS.
6. The R&I Branch (West) for uploading on LAYERS.

(Dr. Archana Sinha)

Officer In-Charge, Judicial Branch/
ASJ-06 (POCSO), West District, THC, Delhi